

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:125
ANSWERED ON:01.12.2004
SMUGGLING OF MEDICINES
Sethi Shri Arjun Charan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there have been cases of smuggling of medicines in Government Hospitals in Delhi and other parts of the country during the last one year ;
- (b) if so, the details thereof ; and
- (c) the action/proposed to be taken against those found involved in such activities ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): Health being a State subject, it is the responsibility of the respective State Governments to ensure that no incidence of smuggling of medicines takes place in their hospitals. However, in so far as the Central Government Hospitals in Delhi are concerned, no incidence of smuggling of medicines has been reported from Dr. RML Hospital, Safdarjung Hospital, LHMC and associated Hospitals.